

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal NO. 204 OF 2018

Dated: 24th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

BEML Limited

... **Appellant(s)**

Vs.

Karnataka Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gangadharan
Mr. Yash Prakash
Mr. Shakti Thakur

ORDER

Admit.

Issue Notice to the Respondents returnable on 04.10.2018.

List the matter on **04.10.2018.**

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member